NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 409/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

Magicrete Buildings Solutions Pvt. Ltd.

V/s.

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11-	Disha Ponda	Adv for	Londa
	ilb India	Couponat	
	Law	Debtor	
11.	Ms. Akshita. Pa i/b. M. Mulla	operational	anfahnie
	Associares	creditor	

ORDER

TCP No.409/I&BP/NCLT/MB/MAH/2017

First Call: Pass over for filing consent terms and withdrawal memo.

Second Call: For the parties have reported that matter has already been settled, Petitioner is directed to file withdrawal memo.

List this matter for reporting settlement on 4.12.2017.

Sd/V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)